

**AUROVILLE (EMERGENCY PROVISIONS) REPEAL ACT, 2001.**

**37 of 2001**

**[September 4, 2001]**

CONTENTS

1. Short title.
2. Repeal of Act 59 of 1980.

**AUROVILLE (EMERGENCY PROVISIONS) REPEAL ACT, 2001.**

**37 of 2001**

**[September 4, 2001]**

An Act to repeal the Auroville (Emergency Provisions) Act, 1980 Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:-

**1. Short title. :-**

This Act may be called the Auroville (Emergency Provisions) Repeal Act, 2001.

**2. Repeal of Act 59 of 1980. :-**

Auroville (Emergency Provisions) Act, 1980 is hereby repealed.